

BUSINESS ADVISORY COMMITTEE

(Fifteenth Lok Sabha)

FORTY-SIXTH REPORT

(Presented on 14.3.2013)

The Business Advisory Committee held a sitting on Wednesday, the 13th March, 2013.

2. The Committee recommend the allocation of time to the following items of business as shown against each:-

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| (1) The National Institutes of Technology, Science Education and Research (Amendment) Bill, 2013.
<i>(Consideration and passing)</i> | 1 hour |
| (2) Discussion on the Statutory Resolution seeking disapproval of the Securities and Exchange of Board of India (Amendment) Ordinance, 2013 (No. 1 of 2013). | 2 hours
May be
discussed
together |
| (3) The Securities and Exchange of Board of India (Amendment) Bill, 2013, as passed by Rajya Sabha.
<i>(Consideration and passing)</i> | |
| (4) Discussion on the Statutory Resolution seeking disapproval of the Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies Ordinance, 2013 (No. 2 of 2013). | 2 hours
May be
discussed
together |
| (5) The Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies Bill, 2013, after it is passed by Rajya Sabha.
<i>(Consideration and passing)</i> | |

Contd...2/-

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| <p>(6) Discussion on the Statutory Resolution seeking disapproval of the Criminal Law (Amendment) Ordinance, 2013 (No. 3 of 2013).</p> <p>(7) The Criminal Law (Amendment) Bill, 2013.
<i>(Consideration and passing)</i></p> | <p>4 hours
May be
discussed
together</p> |
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3. The Committee recommended that the discussion and voting on Demands for Grants (General) for 2013-14 in respect of the following Ministries might be taken up in the following order:-

- (1) Coal,
- (2) New and Renewable Energy,
- (3) Agriculture, and
- (4) Textiles.

NEW DELHI;
13th March, 2013
Phalguna 22, 1934 (Saka)

MEIRA KUMAR (Smt.)
Chairperson,
Business Advisory Committee.